

BRICS Leaders have been supporting India's stand on countering terrorism and that terrorism is not acceptable in any form and manifestation. BRICS Leaders also listed the terrorist entities like LeT, JeM, TTP etc. as perpetrators of violence. Counter Terrorism Working Group in BRICS has set up subgroups to cover various aspects of countering terrorism.

Tribal university in Khammam, Telangana

1966. SHRI B. LINGAIAH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the present status of setting up for tribal university in Khammam, Telangana; and
- (b) the research made for this purpose so far?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The Andhra Pradesh Re-organisation Act, 2014 mandates establishment of one Central Tribal University in the State of Telangana and it is proposed to be established in Mulugu, Bhupalpally District, Telangana.

As per the Twelfth Plan (2012-17), as approved by the National Development Council, the thrust is on consolidation of the higher education system. Expansion is to be mainly done by scaling up capacity of the existing institutions in place of setting up new institutions. Besides, the Central Government has launched Rashtriya Uchchatar Shiksha Abhiyan (RUSA) on cost sharing basis to assist States to open new institutions. The 'education' being a concurrent subject, the State Government also takes initiative in establishing new universities.

Reservation of SCs/STs and OBCs across Central Universities

†1967. DR. KIRODI LAL MEENA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a large number of posts reserved for Scheduled Castes and Scheduled Tribes and Other Backward Classes are vacant in the Central Universities in the country;

†Original notice of the question was received in Hindi.

(b) the number of sanctioned posts for SCs/STs and OBCs as well as the general category and the category-wise number of sanctioned/vacant posts in the Central Universities;

(c) the details of steps taken to fill these posts during the last three years; and

(d) whether some communities are being kept deprived of the benefits of reservation by making no appointments against the sanctioned posts?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The vacancies exist in all the categories including reserved categories of Scheduled Castes, Scheduled Tribes and Other Backward Classes. The incidence and filling up of vacancies in the Central Universities including those for reserved categories is an ongoing and continuous process which goes on round the year. The details of sanctioned and vacant teaching and non-teaching posts, category-wise, in the Central Universities under the purview of the Ministry of Human Resource Development are given in the Statement (*See below*).

(c) and (d) The onus of filling up of posts, including those belonging to reserved categories lies on the Central Universities which are autonomous bodies created under the respective Acts of Parliament. Ministry of Human Resource Development (MHRD) and University Grants Commission (UGC) has issued repeated instructions to all the Central Universities to fill up the vacancies, including the reserved ones, on priority basis. The UGC had issued instructions from time to time to all these Central Universities for (i) implementation of Scheduled Castes/ Scheduled Tribes/ Other Backward Classes/reservation policy of the Government /UGC (ii) display of reservation roster on University website and (iii) filling up of remaining identified backlog reserved vacancies of these categories in teaching and non-teaching posts.

To uphold the Constitutional Provisions for safeguarding the interests of SCs/STs and OBCs, the Central Educational Institutions (Reservation in Teachers Cadre) Ordinance, 2019 was promulgated on 07.03.2019. The same was subsequently repealed and the Central Educational Institutions (Reservation in Teachers Cadre) Act, 2019 was notified on 09.07.2019 to ensure preparation of rosters by considering the University as a 'Unit'.

UGC *vide* its D.O. letter No.F.1-14/2019 (CPP-II) dated 4th June, 2019 UGC has prepared the Guidelines for Recruitment of Faculty in Universities, Colleges and Institutions Deemed

to be Universities outlining the selection procedure and the time-frame for recruitment which has been circulated to all Universities to adhere to the guidelines. The Universities have also been requested to take steps to ensure that the vacancies in the University as well as in the Colleges affiliated to University are filled up at the earliest. Further, UGC *vide* its letter No. F. 1-14/2019(CPP-II) dated 31st July, 2019, 7th August, 2019, 5th September, 2019 and 22nd October, 2019 again requested to ensure that vacant positions in University as well as colleges affiliated to university are filled at the earliest and the status of the recruitment process is uploaded on the University Activity Monitoring Portal of UGC.

Besides this, a number of other steps have been taken to fill up the vacant teaching posts including reserved category posts in Central Universities, include regular monitoring by Ministry/UGC, review during various meetings including Visitor's Conference, providing of Visitor's nominees for Selection Committees, increase in age of superannuation to 65 years, re-employment of retired teachers beyond the age of 65 years, etc.

The posts reserved for Scheduled Castes, Scheduled Tribes and Other Backward Classes are filled up by the candidates of the respective categories only as per the reservation policy of the Government which is a continuous process.

Statement

Details of sanctioned and vacant teaching and non-teaching posts, category-wise

I. Sanctioned/Vacant position of Teaching/Non-Teaching posts in 40 Central Universities

(As on 01.10.2019)

Category	Number of Sanctioned Posts				Number of Vacant Posts			
	GEN	SC	ST	OBC	GEN	SC	ST	OBC
Number of Teaching Posts	10850	2202	1118	2717	2669	1089	627	1575
Number of Non-Teaching Posts	24587	3448	1898	4071	8067	1144	759	1716

II. Sanctioned/Vacant position of Teaching/Non-Teaching posts in IGNOU

Category	Number of Sanctioned Posts				Number of Vacant Posts			
	GEN	SC	ST	OBC	GEN	SC	ST	OBC
Number of Teaching Posts (as on 01.06.2019)	288	67	32	67	79	41	19	53
Number of Non-Teaching Posts (as on 31.10.2019)	1611	314	146	274	750	106	62	166

Calculation of vacancies in universities

1968. DR. KANWAR DEEP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has asked the University Grants Commission (UGC) to convey to all universities to start its process of teachers' appointment by calculating vacancies based on individual departments;

(b) if so, details thereof and steps being taken by Government so far;

(c) the number of universities and colleges that are going ahead with appointments and calculating vacancies on the basis of departments which may affect the representation of SC/ST candidates and if so, the details thereof; and

(d) whether the Commission had announced that an individual department should be considered as base unit to calculate number of teaching posts to be reserved for SCs/STs?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) The Hon'ble Allahabad High Court in its judgement to W. P. No. 43260 of 2016 dated 7.04.2017, ruled that reservation rosters should be prepared by considering the Department as a Unit instead of University as a Unit. In compliance to this judgement, the Ministry had issued a letter dated 22.02.2018 to the University Grants Commission (UGC) for preparation of fresh rosters accordingly. Instructions were subsequently issued by UGC on 5.3.2018 to all Universities.

However, subsequently based upon the analysis of data from 21 Central Universities conducted by UGC, wherein it was observed that implementation of these orders would